

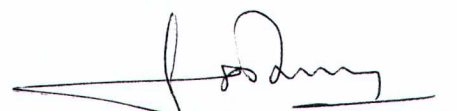
F.No. 27(39)/Trans.Policy/CESTAT/Admn.08  
Customs Excise & Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 06.04.2017

OFFICE ORDER

The Hon'ble President is pleased to make following orders :

In partial modification of order dated 27.03.2017, Smt. Archana Wadhwa, Member (Judicial), transferred from CESTAT, Delhi to CESTAT, Chennai is hereby permitted to report at Chennai on or before 24.04.2017.

  
(A. Mohan Kumar) 6/4/17  
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. The Secretary(Revenue), Department of Revenue, Ministry of Finance, North Block, New Delhi.
3. Smt. Archana Wadhwa, Member (Judicial), CESTAT, Delhi.
4. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi.
5. CDR/ Jt. CDR, CESTAT Delhi/Chennai.
6. PA to Registrar/Dy. Registrar, Delhi.
7. The Pay and Account office, Ministry of Finance, Department of Revenue, Delhi.
8. The Assistant Registrar, Delhi/ Chennai.
9. The Accounts Officer, CESTAT, New Delhi.
10. Library/ C.T./ Computer Section, CESTAT, New Delhi.
11. Bar Association, New Delhi
12. Website /Guard file/ Personal file/ Service Book/ Office copy